

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SHRI. MILIND V. KURTADIKAR**  
**COURT 17 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 02-11-2020**

| S.No.                   | Case Type      | Case No.    | Title   | Name of Advocate       |
|-------------------------|----------------|-------------|---|------------------------|
| <b><u>ARGUMENTS</u></b> |                |             |   |                        |
| 1                       | SESSIONS CASE  | 100924/2015 | The State of Mulund Police Station.<br>Vs<br>Balu Ramesh Sasane and 2 ors.  | Gimekar                |
| <b><u>HEARING</u></b>   |                |             |   |                        |
| 2                       | CRI APPEAL     | 100380/2017 | Usha Patil W/o. Dhanraj Patil - Appellant<br>Vs<br>The State of Maharashtra and Shivani Shanta Hadkar - Respondent  | Priyanka Ghosh         |
| 3                       | SESSIONS CASE  | 100448/2017 | BANDRA POLICE STATION<br>Vs<br>SALMAN ABDUL KADAR SHAIKH AND ANOTHER 01   |                        |
| 4                       | CRI APPEAL     | 100256/2018 | Laik Ahmed Shafiq Khan @ MA 905/18 @ Ba 715/18 - Applicant / Accused<br>Vs<br>The State of Maharashtra - Sr. Police Inspector - DCB CID Unit - CIU - Respondent | M/s. Law Councillors   |
| 5                       | ABA            | 101977/2019 | Mohammad Anis Mohammad Raqib Khan<br>Vs<br>State RCF Police Station   | S K Ali And Associates |
| 6                       | CRI M A        | 100389/2020 | Ansar Alim Hussain -Aplcnt.<br>Vs<br>The State of Maharashtra-E. O. W. Unit IV-Respdt.  | Rakesh Jadhav          |
| 7                       | SESSIONS CASE  | 100542/2020 | The State of Maharashtra thorough Mankhurd Police Station, Mumbai<br>Vs<br>Pradip Balu Sable and orthers 01   | PP                     |
| 8                       | CRI BAIL APPLN | 101960/2020 | Aslam Noor Mohad Qureshi @ Munna Choti --- Applicant<br>Vs<br>The State of Maharashtra - Shivaji Nagar Police Station --- Respondent                            | Jyoti Raju Shahu       |

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| <b>S.No.</b>                           | <b>Case Type</b> | <b>Case No.</b> | <b>Title</b>   | <b>Name of Advocate</b> |
|--|------------------|-----------------|--|-------------------------|
| 9                                      | CRI BAIL APPLN   | 101996/2020     | Sher Ali Sayyed Ali Sayyed @ Shera and Anr. --- Applicants<br>Vs<br>The State of Maharashtra - R.C.F. Police Station ---- Respondent | Nawaz S. Usmani         |
| 10                                     | CRI BAIL APPLN   | 102141/2020     | Manvel @ Manya Manto D'souza --- Applicant<br>Vs<br>The State of Maharashtra - Govandi Police Station --- Respondent                 | Yogesh Kolge            |
| <b><u>STATEMENT US 313 CR.P.C.</u></b> |                  |                 |  |                         |
| 11                                     | SESSIONS CASE    | 100412/2015     | he State Kalachowky Police Station<br>Vs<br>Sunil Bhimshi Shah   | Adv. Rohan Sawant       |
| <b><u>EVIDENCE</u></b>                 |                  |                 |  |                         |
| 12                                     | SESSIONS CASE    | 100859/2015     | The State of Agripada Police Station.<br>Vs<br>Allabaksh Khalil Shaikh @ Bade and anr.   | Gadgil for both         |
| 13                                     | SESSIONS CASE    | 101131/2019     | The State of Maharashtra - Pant Nagar Police Station<br>Vs<br>Hemant Vijay Kedare and Ors.<br>03                                     | APP                     |
| <b><u>CHARGE</u></b>                   |                  |                 |  |                         |
| 14                                     | SESSIONS CASE    | 100343/2015     | The State Mahim Police station<br>Vs<br>Mukesh Deepakchand Jain and 3 ors.   |                         |
| <b><u>ORDER</u></b>                    |                  |                 |  |                         |
| 15                                     | ABA              | 100081/2020     | Satya Prakash Tiwari<br>Vs<br>State Chembur Police Station   | D G Gujral              |
| 16                                     | CRI BAIL APPLN   | 101881/2020     | Sewaram Pratap Jeswani ---- Applicant<br>Vs<br>The State of Maharashtra - Nehru Nagar Police Station --- Respondent                  | Amol D. Joshi           |

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|--------------------------|------------------|-----------------|---|----------------------------|
| 17                       | CRI BAIL APPLN   | 101956/2020     | Rajesh Dinanath Dwivedi ---<br>Applicant<br>Vs<br>The State of Maharashtra -<br>Govandi Police Station ---<br>Respondent          | Nizamuddin<br>Shaikh       |
| 18                       | ABA              | 101168/2020     | Abdur Razaque Mohammed<br>Izhar Shaikh<br>Vs<br>The State of Maharashtra Nehru<br>Nagar P.stn.                                    | Zoheb Shaikh               |
| 19                       | ABA              | 101203/2020     | Baba Krushna Kamble<br>Vs<br>The State of Maharashtra<br>Govandi P.stn.   | Amrish<br>Salunkhe         |
| 20                       | ABA              | 101286/2020     | Imran Abdul Wahab Khan<br>Vs<br>The State Tilak Nagar Police<br>Station   | S. K. Ali<br>Associates    |
| <b><u>COMPLIANCE</u></b> |                  |                 |   |                            |
| 21                       | SESSIONS CASE    | 101169/2019     | The State of Maharashtra- Worli<br>Police Station<br>Vs<br>Shekhar Prakash Pawar and<br>Ors. 09                                   | APP                        |
| <b><u>REPLY/SAY</u></b>  |                  |                 |   |                            |
| 22                       | ABA              | 100314/2020     | Sanket Sahebrao Sangle<br>Vs<br>State Nehru Nagar Police<br>Station   | S. K Ali And<br>Associates |
| 23                       | CRI BAIL APPLN   | 101994/2020     | Koldhari Ramharat Yadav and<br>Anr. --- Applicants<br>Vs<br>The State of Maharashtra - R. C.<br>F. Police Station ---- Respondent | M/s. K.H.<br>Associates    |
| 24                       | ABA              | 101238/2020     | Shabana Begum Salim Manihar<br>And Anr.<br>Vs<br>State Mankhurd Police Station  | S K Ali And<br>Associates  |
| 25                       | ABA              | 101290/2020     | Suman Rasia And 2 Others<br>Vs<br>State Of Nehru Nagar Police<br>Station  | Karthik<br>Rajasekhar      |

**APPEARANCE**

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| <b>S.No.</b>                        | <b>Case Type</b> | <b>Case No.</b> | <b>Title</b>  | <b>Name of Advocate</b> |
|-------------------------------------|------------------|-----------------|---|-------------------------|
| 26                                  | CRI M A          | 102326/2017     | Hardik Dhanvant Shah. In Appeal 195/17 - Respondent Vs Vikram Ganpat Surana and The State of Maharashtra - Respondent                       | Kishor N. Bhatia        |
| 27                                  | CRI M A          | 101169/2018     | Milind Tatyaram Mirke. In Appeal 875/16 - Applicant Vs Ashok Baburao Deshmukh and The State of Maharashtra - Respondent No. 1 Orig. Accused | Kishor N. Bhatia        |
| 28                                  | SESSIONS CASE    | 100558/2019     | The State of Maharashtra - Antop Hill Police Station Vs Shankar Babu Manawe   | APP                     |
| 29                                  | SESSIONS CASE    | 101613/2019     | The State of Maharashtra - Dadar Police Station Vs Roshan Vardhaman Khaire and Ors. 01  | APP                     |
| 30                                  | SESSIONS CASE    | 102113/2019     | The State of Maharashtra - Shivaji Nagar Police Station Vs Mohammad Ajim Jahangir Gazi and other 01   | APP                     |
| 31                                  | SESSIONS CASE    | 100038/2020     | The State of Maharashtra - Dongri Police Station Vs Haidarali Kadu Shaikh   | APP                     |
| <b><u>PRODUCTION OF ACCUSED</u></b> |                  |                 |   |                         |
| 32                                  | SESSIONS CASE    | 100518/2020     | The state of Maharashtra through Shivaji Nagar Police Station, Mumbai Vs Khushnur Ahmed Mohd. Jaish Shaikh                                  | PP                      |
| <b><u>B.A. IN S.C.NO</u></b>        |                  |                 |   |                         |
| 33                                  | SESSIONS CASE    | 101627/2019     | The State of Maharashtra - Wadala T.T. Police Station Vs Irfan Khwaja Momin Shaikh  | APP                     |

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| <b>S.No.</b>                                     | <b>Case Type</b> | <b>Case No.</b> | <b>Title</b>   | <b>Name of Advocate</b>           |
|--|------------------|-----------------|--|-----------------------------------|
| <b>(Urgent Cases)</b>                            |                  |                 |  |                                   |
| <b>HEARING</b>                                   |                  |                 |  |                                   |
| 1  | SESSIONS CASE    | 100717/2011     | The State - Kurar P. Stn.<br>Vs<br>Uday Sharadprasad Pathak and 15<br>ors.   | SPP Ujjwal<br>Nikam<br><br>Pandey |
| <b>Sub Matter: CRI BAIL APPLN/0101400/2020</b>   |                  |                 |  |                                   |
| 2  | CRI APPEAL       | 100578/2017     | Hemlata W/o Sagarchand Jain@MA-<br>1593-17,BA-1374-17-Aplnt.<br>Vs<br>The State of Maharashtra and The<br>State of Maharashtra Through<br>Jagdish Chabhu Bhavsar-Respdt. | Rohan Nahar,<br>Prafful Soni      |
| 3  | CRI REV APP      | 100287/2019     | Sandhya Ganesh Aroskar@MA 680-<br>19-Aplnt.<br>Vs<br>The State of Maharashtra-<br>Kalachowki P. Stn.-Respdt.   | H. P. Ingle                       |
| 4  | CRI M A          | 100680/2019     | Sandhya Ganesh Aroskar@Revn.-<br>287-19-Aplnt.<br>Vs<br>The State of Maharashtra-<br>Kalachowki P. Stn.-Respdt.  | H. P. Ingle                       |
| 5  | ABA              | 100158/2020     | Praveen Obhan<br>Vs<br>RCF Police Station  | Law Juris                         |
| 6  | ABA              | 100309/2020     | Akhatri Begum Zake Shaikh<br>Vs<br>State Trombay Police Station  | Amrish R<br>Salunke               |
| 7  | CRI BAIL APPLN   | 101400/2020     | DCB C.I.D. Unit XII<br>Vs<br>Kalpesh Narendra Patel  | APP<br><br>Daljeet Singh<br>Lall  |
| <b>( Main Matter SESSIONS CASE/0100717/2011)</b> |                  |                 |  |                                   |
| 8  | CRI BAIL APPLN   | 101539/2020     | Sachin Laxman Sathe --- Applicant<br>Vs<br>The State of Maharashtra -<br>Mankhurd Police Station ---<br>Respondent   | Ashish N.<br>Phalke               |

**STATEMENT US 313 CR.P.C.**

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| <b>S.No.</b>                      | <b>Case Type</b> | <b>Case No.</b> | <b>Title</b>   | <b>Name of Advocate</b>   |
|-----------------------------------|------------------|-----------------|--|---------------------------|
| 9                                 | SESSIONS CASE    | 100462/2016     | THE STATE OF KHAR POLICE STATION.<br>Vs<br>RAJESH ROOPLAL YADAV AND ANOTHER 01                               |                           |
| <b><u>EVIDENCE PART HEARD</u></b> |                  |                 |  |                           |
| 10                                | SESSIONS CASE    | 100962/2015     | The State of Tilaknagar Police Station.<br>Vs<br>AKRAM MOHAMMAD YAKUB SHAIKH.                                |                           |
| 11                                | SESSIONS CASE    | 100147/2016     | THE STATE OF DCB,CID UNIT-XI<br>Vs<br>SANTOSH JOGENDER VISHWAKARMA AND ORS.06                                |                           |
| 12                                | SESSIONS CASE    | 100499/2019     | The State of Maharashtra - R.C.F. Police Station<br>Vs<br>Arjun Shiva Rathod                                 | APP                       |
| <b><u>CHARGE</u></b>              |                  |                 |  |                           |
| 13                                | SESSIONS CASE    | 100103/2018     | The State of Agripada Police Station<br>Vs<br>Mohd. Shahanawaz Kamruddin Shaikh and 1 Accud.                 |                           |
| 14                                | SESSIONS CASE    | 1000645/2018    | State of Maharashtra J. J. Marg Police Station<br>Vs<br>Anand Awadhnaresh Singh                              | APP                       |
| 15                                | SESSIONS CASE    | 100360/2019     | The State of Azad Maidan Police Station<br>Vs<br>Shaktivel Muniyan Nayadu @ Shaktivel Muniyan Naykar         | APP                       |
| 16                                | SESSIONS CASE    | 101447/2019     | The State of Maharashtra - MRA Marg Police Station<br>Vs<br>Sunil Tukaram Aswale and Ors. 02                 | APP                       |
| <b><u>ORDER</u></b>               |                  |                 |  |                           |
| 17                                | ABA              | 100790/2020     | Ravi Rajan Pandayan<br>Vs<br>The State of Maharashtra  | Deepak R Kushwaha         |
| 18                                | CRI BAIL APPLN   | 101659/2020     | Raghunandan Radhesham Patava and Others - Applicants.<br>Vs<br>State - Mankhurd Police Station - Respondent. | PP<br>Bhaskar J. Sarwade. |

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|-------------------------|------------------|-----------------|---|-------------------------------|
| 19                      | CRI BAIL APPLN   | 101673/2020     | Yadav Maruti Gaikwad --- Applicant<br>Vs<br>The State of Maharashtra -<br>Mankhurd Police Station ---<br>Respondent   | Ashish Anil<br>Dubey          |
| 20                      | CRI BAIL APPLN   | 101948/2020     | Mohamad Arif Asgarali Rain @ Kutti<br>--- Applicant<br>Vs<br>The State of Maharashtra - Govandi<br>Police Station --- Respondent                            | H. K. Pandey                  |
| 21                      | CRI BAIL APPLN   | 101969/2020     | Zubair Ahmed Wasiullah Sheikh and<br>Others - Applicants.<br>Vs<br>State- shivaji Nagar Police Station -<br>Respondent.                                     | S.C.Kewat.                    |
| 22                      | CRI BAIL APPLN   | 102002/2020     | Dhanashri Kailas Sasane @<br>Dhanashri Bhaskdar Bhadrige ---<br>Applicant<br>Vs<br>The State of Maharashtra - Nehru<br>Nagar Police Station ---- Respondent | Shrikant S.<br>Shirsath       |
| 23                      | CRI BAIL APPLN   | 102008/2020     | Irfan Ehsan Ali Shaikh --Applicant<br>Vs<br>The State of Maharashtra - Shivaji<br>Nagar Police Station --- Respondent                                       |                               |
| 24                      | CRI BAIL APPLN   | 102021/2020     | Eza Chinwe Samule Christiana -<br>Applicant.<br>Vs<br>State - Nehru Nagar Police Station -<br>Respondent.   | Shrikant S<br>Shirsath        |
| <b><u>REPLY/SAY</u></b> |                  |                 |   |                               |
| 25                      | SESSIONS CASE    | 100576/2020     | The State of Maharashtra through<br>Dharavi Police Station<br>Vs<br>Selvaraj Natrajan Nadar and Anr.  | PP                            |
| 26                      | CRI BAIL APPLN   | 102084/2020     | Mohd Mumtaz Mohd Juhi Shaikh @<br>Garibu - Applicant.<br>Vs<br>State - Shivaji Nagar Police Station -<br>Respondent.  | R.M.H. Jabali.                |
| 27                      | ABA              | 101278/2020     | Sher Ali Sayyed<br>Vs<br>The State of Maharashtra Through<br>Deonar Police Station  | M. J. Legal and<br>Associates |

**APPEARANCE**

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|------------------------------|------------------|-----------------|--|-------------------------|
| 28                           | SESSIONS CASE    | 100338/2019     | The State of Maharashtra -Bandra Rly. Police Station<br>Vs<br>Mohd. Ashpak Salim Shaikh          | APP                     |
| 29                           | SESSIONS CASE    | 100733/2019     | The State of maharashtra - nagpada police Station<br>Vs<br>Timbak Ramakant Devrukhar             | PP                      |
| 30                           | SESSIONS CASE    | 100805/2019     | The State of Maharashtra - Bhoiwada Police Station<br>Vs<br>Mirajuddin Moin Quereshi and Ors. 03 | APP                     |
| 31                           | SESSIONS CASE    | 101678/2019     | The State of Maharashtra -Trombay Police Station<br>Vs<br>Sudhir Subhash Pol                     | APP                     |
| 32                           | SESSIONS CASE    | 102063/2019     | The State of Maharashtra - Matunga Police Startion<br>Vs<br>Firoj Imami Shaikh and other 01      | APP                     |
| 33                           | CRI M A          | 100918/2020     | Sunil Ramesh Shitap<br>Vs<br>The State Of Maharashtra - Park Site Police Station                 | Sharif Shaikh           |
| 34                           | CRI BAIL APPLN   | 102112/2020     | Naushad Maksud Khan - Applicant.<br>Vs<br>State - Shivaji Nagar Police Station - Respondent.     | B.N.Pandey.             |
| <b><u>REPORT</u></b>         |                  |                 |  |                         |
| 35                           | M A IN ABA       | 100093/2020     | Gurcharan Singh Khurana<br>Vs<br>Niraj Mansukhlal Ved  | Vikram Sutaria          |
| 36                           | M A IN ABA       | 100094/2020     | Gurcharan Singh Khurana<br>Vs<br>Niraj Mansukhlal Ved  | Vikram Sutaria          |
| <b><u>B.A. IN S.C.NO</u></b> |                  |                 |  |                         |
| 37                           | SESSIONS CASE    | 102033/2019     | The State of Maharashtra - Matunga Police Station<br>Vs<br>Virbhadrhya Mallinath Hiremath        | APP                     |



**CITY CIVIL AND SESSION COURT MUMBAI  
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| <b>S.No.</b>                      | <b>Case Type</b> | <b>Case No.</b> | <b>Title</b>  | <b>Name of Advocate</b>                |
|-----------------------------------|------------------|-----------------|---|--|
| (Urgent Cases)                    |                  |                 |   |  |
| <b><u>EVIDENCE PART HEARD</u></b> |                  |                 |   |  |
| 1                                 | SESSIONS CASE    | 100548/2012     | The State DCB CID Unit IX<br>Vs<br>Vijay Bhivajirao Palande   | SPP Nikam<br>Adv. Pandey               |
| 2                                 | SESSIONS CASE    | 100603/2012     | The State DCB CID<br>Vs<br>Vijay Bhivajirao Palande and 2<br>other  | SPP Nikam<br>Adv. Gadgil               |
| 3                                 | SESSIONS CASE    | 100073/2015     | The State ATS P.S<br>Vs<br>Anees Shakeel Ahmed Ansari   | SPP Madhukar<br>Dalvi<br>Sharif Shaikh |
| <b><u>HEARING</u></b>             |                  |                 |   |  |
| 4                                 | SESSIONS CASE    | 100218/2017     | SHIVAJI NAGAR POLICE<br>STATION.<br>Vs<br>MOHD. KHALIL @ CHINKA<br>MOHD. SHABBIR QURESHI<br>AND ANOTHER 01  |  |
| 5                                 | CRI APPEAL       | 100065/2018     | Kishor Vishnu Sawant@MA-23-<br>-18,BA-187-18 - Appellant (Orig.<br>Accused No. 1)<br>Vs<br>The State of Maharashtra -DCB<br>CID Unit XII Respondent | V. V. Purawant                         |
| 6                                 | CRI M A          | 102560/2019     | Ansar Alim Hussain in MA 907-<br>19Aplcnt.<br>Vs<br>The State of Maharashtra-E. O.<br>W. Unit IV-Respdt.  | Yadav P. R.                            |
| 7                                 | CRI BAIL APPLN   | 100404/2020     | Santosh Jyotiram Talekar -<br>Applicant<br>Vs<br>The State of Maharashtra -<br>Deonar Police Station -<br>Respondent                                | Rakesh Jadhav                          |
| 8                                 | CRI BAIL APPLN   | 101603/2020     | Karim @ Kavva Babu Shaikh ---<br>Applicant<br>Vs<br>The State of Maharashtra -<br>Trombay Police Station ---<br>Respondent                          | Amrish R.<br>Salunke                   |

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|-----------------------------------|------------------|-----------------|--|-------------------------------|
| 9                                 | ABA              | 100786/2020     | Ahsan Gani Hasamuddin Sawant<br>Vs<br>The State of Maharashtra   | Sanjay Jadhav                 |
| 10                                | ABA              | 100813/2020     | Ibrahim Allauddin Shaikh Yunus<br>and 1 Anr<br>Vs<br>The State of Maharashtra<br>Shivaji Nagar P.stn.                            | Shabnam<br>Shaikh             |
| 11                                | ABA              | 100857/2020     | Palash Arun Agarwal<br>Vs<br>State Govandi Police Station  | Rajas Ashish<br>Naik          |
| 12                                | ABA              | 100922/2020     | Hafizullah Sobatali Khan<br>Vs<br>The State of Maharashtra<br>through Shivaji Nagar Police<br>Station                            | Karen Mehta<br>and Associates |
| 13                                | ABA              | 100959/2020     | Mohd.Fuzail Mohd.Kalim<br>Rayeen and Anr.<br>Vs<br>The State of Maharashtra<br>Deonar P.stn.                                     | Mohd.Ismail<br>Khan           |
| 14                                | CRI BAIL APPLN   | 101885/2020     | Atul dilip Kumar Gupta and Anr.<br>---- Applicants<br>Vs<br>The State of Maharashtra - R. C.<br>F. Police Station --- Respondent | D. G. Gujral                  |
| 15                                | CRI BAIL APPLN   | 102019/2020     | Zafr Einul Hasan Shaikh -<br>Applicant.<br>Vs<br>State - Shivaji Nagar Police<br>Station - Respondent.                           | Shaikh<br>Shamsher<br>Ahmed.  |
| <b><u>EVIDENCE PART HEARD</u></b> |                  |                 |  |                               |
| 16                                | SESSIONS CASE    | 101061/2013     | The State AntopHill P.S.<br>Vs<br>Mohd. Salman Noushad Khan<br>and 7 others  | Adv. Tarik Khan               |
| 17                                | SESSIONS CASE    | 100902/2014     | The State Antop Hill P.S<br>Vs<br>Nazir Mohd. Fakruddin Shaikh<br>and Javed Hussain Abdul Rahim<br>Shaikh                        | Adv. Khan                     |

**EVIDENCE**

**CITY CIVIL AND SESSION COURT MUMBAI  
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| <b>S.No.</b>                        | <b>Case Type</b> | <b>Case No.</b> | <b>Title</b>   | <b>Name of Advocate</b>         |
|-------------------------------------|------------------|-----------------|--|---------------------------------|
| 18                                  | SESSIONS CASE    | 100653/2016     | Wadala T. T. Police Station<br>Vs<br>Ahmed @ Icecreamwala Yar<br>Mohd. Khan and ors.02                                       | Adv. Vijay<br>Tiwari for all    |
| <b><u>CHARGE</u></b>                |                  |                 |  |                                 |
| 19                                  | SESSIONS CASE    | 1000643/2018    | The State of Bandra Railway<br>Police Station<br>Vs<br>Anil Ramu Rathod  | APP                             |
| 20                                  | SESSIONS CASE    | 100731/2018     | The State of Mahim Police<br>Station<br>Vs<br>Mayursinh Ghanshaymsingh<br>Jadeja   | APP                             |
| 21                                  | SESSIONS CASE    | 101195/2019     | The State of Maharashtra -<br>Vakola Police Station<br>Vs<br>Shubham Sujit Singh   | APP                             |
| <b><u>HEARING BEFORE CHARGE</u></b> |                  |                 |  |                                 |
| 22                                  | SESSIONS CASE    | 102012/2019     | The State of Maharashtra -<br>Shivaji Nagar Police Station<br>Vs<br>Juber Abdul Karim Khan and<br>other 01                   | APP                             |
| <b><u>ORDER</u></b>                 |                  |                 |  |                                 |
| 23                                  | ABA              | 101281/2019     | Laherilal Karamshi Gajra<br>Vs<br>State Tilak Nagar Police Station   | Vaibhav N<br>Jagtap             |
| 24                                  | CRI M A          | 100508/2020     | Dharamsingh Karamsingh<br>Chandel - Applicant<br>Vs<br>The State of Maharashtra -<br>Vikhroli Police Station -<br>Respondent | Rajeev Sawant<br>and Associates |
| 25                                  | ABA              | 100466/2020     | Atique Salimuddin Shaikh<br>Vs<br>State Shivaji Nagar Police<br>Station  | Mohsin Khan                     |
| 26                                  | MISC APPLN SC    | 100139/2020     | Vidhyadhar Baburao Daware<br>And Anr.<br>Vs<br>State Deonar Police Station   | Mohd. Hussain<br>Jabali         |

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. MILIND V. KURTADIKAR  
COURT 17 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 04-11-2020**

| <b>S.No.</b>             | <b>Case Type</b> | <b>Case No.</b> | <b>Title</b>  | <b>Name of Advocate</b>                     |
|--------------------------|------------------|-----------------|---|---|
| 27                       | CRI BAIL APPLN   | 101844/2020     | Iftekar @ Sahil Imtiyaz Shaikh - Applicants.<br>Vs<br>State - Deonar Police Station - Respondent.                         | Sana Shaikh.                                |
| 28                       | CRI BAIL APPLN   | 101901/2020     | Imtiyaz Abdul Rauf Shaikh - Applicant.<br>Vs<br>State - Deonar Police Station - Respondent.                               | Sana shaikh                                 |
| 29                       | CRI BAIL APPLN   | 101967/2020     | Rajan Vilas Sawant - Applicant.<br>Vs<br>State - RCF Nagar Police Station - Respondent.                                   | Waqar Nasir Pathan                          |
| 30                       | CRI BAIL APPLN   | 102043/2020     | Istkhar Mohammed Ali Shaikh --- Applicant<br>Vs<br>The State of Maharashtra- Shivaji Nagar Police Station --- Respondent  | R. P. Singh                                 |
| 31                       | CRI BAIL APPLN   | 102047/2020     | Ameer @ Kalu Imtiyaz Ahmed Shaikh ---- Applicant<br>Vs<br>The State of Maharashtra- Deonar Police Station ---- Respondent | Sana Shaikh                                 |
| 32                       | ABA              | 101272/2020     | Afsar Abdul Razzaque Shah And 4 Others<br>Vs<br>State Deonar Police Station   | R N Kachave                                 |
| <b><u>COMPLIANCE</u></b> |                  |                 |   |   |
| 33                       | SESSIONS CASE    | 100766/2018     | State of Maharashtra-M. R. A. Marg Police Station<br>Vs<br>Sobu Abbas Shaikh  | APP   |
| <b><u>REPLY/SAY</u></b>  |                  |                 |   |   |
| 34                       | ABA              | 101243/2020     | Brahmanand Govind Shinde<br>Vs<br>The State Nehru Nagar Police Station  | Sanjiv Punalekar and Sachin Kanse<br><br>PP |
| 35                       | ABA              | 101308/2020     | Rizwan Husain Khan<br>Vs<br>The State Deonar P.stn.   | R.M.H.Jabali                                |

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SHRI. MILIND V. KURTADIKAR**  
**COURT 17 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 05-11-2020**

| <b>S.No.</b>                      | <b>Case Type</b> | <b>Case No.</b> | <b>Title</b>  | <b>Name of Advocate</b>                                  |
|-----------------------------------|------------------|-----------------|---|--|
| (Urgent Cases)                    |                  |                 |   |  |
| <b><u>EVIDENCE PART HEARD</u></b> |                  |                 |   |  |
| 1                                 | SESSIONS CASE    | 100221/2004     | State of Maharashtra Versova P.stn.<br>Vs<br>Prasun Rameshchandra Agarwal @<br>Abhay Bansal 2                         | APP  |
| 2                                 | SESSIONS CASE    | 100348/2004     | State of Maharashtra Vile Parle P.stn.<br>Vs<br>Prasunn Agarwal @ Abhay Bansal and<br>anr.                            | APP  |
| 3                                 | SESSIONS CASE    | 100519/2004     | State of Maharashtra Azad Maidan<br>P.stn.<br>Vs<br>Prasun Ramesh Agarwal and anr.                                    | APP  |
| <b><u>ARGUMENTS</u></b>           |                  |                 |   |  |
| 4                                 | NDPS S CASE      | 100140/2016     | ANC, Azad Maidan Unit<br>Vs<br>KADAR MOHD. ALI SHAIKH   | APP Tawade   |
| <b><u>HEARING</u></b>             |                  |                 |   |  |
| 5                                 | CRI APPEAL       | 100939/2016     | Anwar Abdul Razzak Shaikh-Aplnt.<br>Vs<br>State of Maharashtra-Trombay P.<br>Stn.-Respdt.                             | Mohd. Ismail<br>B.Khan, Mohd.<br>Salim B. Khan           |
| 6                                 | CRI APPEAL       | 100329/2018     | Amir Abdul Kayyum Ansari@MA-<br>1078-18,BA-929-18-Aplnt.<br>Vs<br>The State of Maharashtra-Nagpada P.<br>Stn.-Respdt. | Arif Siddiqui  |
| 7                                 | ABA              | 100711/2019     | Anirudha Sonawane And Anr.<br>Vs<br>State Govandi Police Station  | Sangita S Patil  |
| 8                                 | M A IN ABA       | 100362/2019     | Laxminarayan Hajariram Genoliya<br>And Anr.<br>Vs<br>State Chembur Police Station                                     | Shyam<br>R.Pathak  |
| 9                                 | CRI M A          | 102734/2019     | Sagar Harish Sharma<br>Vs<br>State of Maharashtra   | Rajeev Sawant<br>and Associates                          |
| 10                                | ABA              | 102149/2019     | Chennaiah EV Gowda<br>Vs<br>State Tilak Nagar Police STation  | Ravi S Kotian  |
| 11                                | ABA              | 100135/2020     | Mrs. Harminder Kaur Vijan and Anr<br>Vs<br>Govandi Police Station   | For White And<br>Brief Adv and<br>Solicitors<br>(125651) |

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SHRI. MILIND V. KURTADIKAR**  
**COURT 17 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 05-11-2020**

| <b>S.No.</b> | <b>Case Type</b> | <b>Case No.</b> | <b>Title</b>  | <b>Name of Advocate</b> |
|--------------|------------------|-----------------|---|-------------------------|
| 12           | SESSIONS CASE    | 100241/2020     | The State of Maharashtra - Vakola Police Station<br>Vs<br>Gautamanand @ Gautam Waman Muneshwar and other 01                     | APP                     |
| 13           | CRI BAIL APPLN   | 100551/2020     | Abbas Ali Adam Ali Shaikh --- Applicant<br>Vs<br>The state of Maharashtra - Deonar Police Station --- Respondent                | Sherali S. Khan         |
| 14           | CRI BAIL APPLN   | 100774/2020     | Mohad Hasan Ismail Varsi --- Applicant<br>Vs<br>The State of Maharashtra - Trombay Police Station --- Respondents               | Junaid Shabwany         |
| 15           | ABA              | 100704/2020     | Irshad Rouf Ahmed Shaikh<br>Vs<br>Mankhurd Police Station   |                         |
| 16           | CRI BAIL APPLN   | 101674/2020     | Irshad Iqbal Khan @ Lakhan --- Applicant<br>Vs<br>The State of Maharashtra - Shivaji Nagar Police Station --- Respondent        | Mohd. Ismail B. Khan    |
| 17           | ABA              | 100823/2020     | Rakesh Kumar Jain<br>Vs<br>The State of Maharashtra Shivaji nagar P.stn.  | M.H.Jamali              |
| 18           | CRI BAIL APPLN   | 101865/2020     | Noor Mohammad Rafiq Idrisi - Applicant.<br>Vs<br>State - Tilak Nagar Police Station - Respondent.                               | C.J.Chauhan.            |
| 19           | CRI BAIL APPLN   | 102014/2020     | Siddhant Raju Nyayneet - applicant.<br>Vs<br>State - Tilak nagar Police Station - Respondent.                                   | Ashwini R. Gangurde.    |
| 20           | ABA              | 101179/2020     | Ramzan Imam Hussein Shaikh<br>Vs<br>The State of Maharashtra Through Shivaji Nagar Police Station                               | Rajeev Sawant           |
| 21           | CRI BAIL APPLN   | 102091/2020     | Razzak @ Aman Hussain Ramzan Shaikh --- Applicant<br>Vs<br>The State of Maharashtra Shivaji Nagar Police Station --- Respondent | Sunita M. Ghadge        |

**EVIDENCE PART HEARD**

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SHRI. MILIND V. KURTADIKAR**  
**COURT 17 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 05-11-2020**

| <b>S.No.</b>      | <b>Case Type</b> | <b>Case No.</b> | <b>Title</b>  | <b>Name of Advocate</b> |
|-------------------|------------------|-----------------|---|-------------------------|
| 22                | SESSIONS CASE    | 100057/2011     | The State Uran P. Stn<br>Vs<br>Prasun Rameshchandra Agrawal and<br>one other  |                         |
| <b>EVIDENCE</b>   |                  |                 |   |                         |
| 23                | SESSIONS CASE    | 100339/2019     | The State of Maharashtra - Bandra<br>Rly. Police Station<br>Vs<br>Ganesh Ransingh Sonar                             | APP                     |
| <b>CHARGE</b>     |                  |                 |   |                         |
| 24                | SESSIONS CASE    | 100289/2015     | The State Wadala T.T. P.S.<br>Vs<br>Mohd. Imran @ immo Mehtabsaheb<br>Mojam And Other Two                           |                         |
| 25                | SESSIONS CASE    | 100101/2019     | The State of Maharashtra-Mahim<br>Police Station<br>Vs<br>Himanshu Arun Dandekar                                    | APP                     |
| <b>ORDER</b>      |                  |                 |   |                         |
| 26                | CRI BAIL APPLN   | 101108/2020     | STATE GOVERNMENT<br>Vs<br>JAYANTIBHAI B PATEL   |                         |
| 27                | ABA              | 100843/2020     | Mehboob Musa Mansoori<br>Vs<br>The State of Maharashtra   | Mohd. Ismail B.<br>Khan |
| 28                | ABA              | 100958/2020     | Mohammed Naeem Musa Mansoori<br>Vs<br>The State of Maharashtra Mankhurd<br>Pst.,                                    | Mohd. Ismail<br>Khan    |
| 29                | CRI BAIL APPLN   | 101895/2020     | Rohit Sardari Yadav - Applicant.<br>Vs<br>State - Chembur Police Station -<br>Respondent.                           | Jondhale                |
| 30                | CRI BAIL APPLN   | 101909/2020     | Amin Rehman Shaikh --- Applicant<br>Vs<br>The State of Maharashtra - Shivaji<br>Nagar Police Station --- Respondent | Amol B. Nikam           |
| 31                | ABA              | 101258/2020     | Farida Shaikh w/o Liyakat Shaikh and<br>ors<br>Vs<br>The State Nehru Nagar Police Station                           | Moin Khan<br><br>PP     |
| <b>COMPLIANCE</b> |                  |                 |   |                         |
| 32                | SESSIONS CASE    | 100712/2018     | The State of Shivaji Park Police<br>Station<br>Vs<br>Gajanan Ravji Chavan   | APP                     |
| <b>REPLY/SAY</b>  |                  |                 |   |                         |

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SHRI. MILIND V. KURTADIKAR**  
**COURT 17 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 05-11-2020**

| <b>S.No.</b>                   | <b>Case Type</b> | <b>Case No.</b> | <b>Title</b>  | <b>Name of Advocate</b> |
|--------------------------------|------------------|-----------------|---|-------------------------|
| 33                             | SESSIONS CASE    | 100460/2019     | The State of Maharashtra - Vakola<br>Police Station<br>Vs<br>Velerin William D'souza  | APP                     |
| 34                             | ABA              | 101207/2020     | Sumit Sanjay Nikam<br>Vs<br>The State of Maharashtra RCF P.Stn.   | Sunny Singh             |
| <b><u>APPEARANCE</u></b>       |                  |                 |   |                         |
| 35                             | SESSIONS CASE    | 1000648/2018    | The State of Govandi Police Station<br>Vs<br>Avinash Arjun Dangat   | APP                     |
| 36                             | SESSIONS CASE    | 101411/2019     | The State of Maharashtra - Worli<br>Police Station<br>Vs<br>Rais Hanif Shaikh   | APP                     |
| 37                             | SESSIONS CASE    | 101555/2019     | The State of maharashtra - mahim<br>police station<br>Vs<br>Santoshkumar Pyarelal Dubey   | PP                      |
| 38                             | SESSIONS CASE    | 100132/2020     | The State of Maharashtra - Bandra<br>Police Station<br>Vs<br>Shankar Shripati Mane  | APP                     |
| 39                             | SESSIONS CASE    | 100151/2020     | The State of Maharashtra - R.C.F.<br>Police Station<br>Vs<br>Mohammad Hasim Mohd. Yusuf<br>Choudhary and others 13                    | APP                     |
| <b><u>AWAITING R AND P</u></b> |                  |                 |   |                         |
| 40                             | CRI APPEAL       | 100402/2019     | M/s. Podey Patil Logistics P. Ltd. and<br>Ors. - Aplnt.<br>Vs<br>M/s. Jimish Transport Agency and The<br>State of Maharashtra-Respds. | Sharad Raut             |



**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. MILIND V. KURTADIKAR  
COURT 17 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 06-11-2020**

| <b>S.No.</b>                      | <b>Case Type</b> | <b>Case No.</b> | <b>Title</b>   | <b>Name of Advocate</b> |
|-----------------------------------|------------------|-----------------|--|-------------------------|
| <b><u>HEARING</u></b>             |                  |                 |  |                         |
| 1                                 | CRI REV APP      | 100389/2018     | M/s. Kasturi Overseas P. Ltd.-<br>Aplcnt.<br>Vs<br>The State of Maharashtra-<br>E.O.W. UNit I, Crime Branch<br>CID and Anupam Ratnesh<br>Kumar-Respdt. | M. S. Prasad            |
| 2                                 | CRI REV APP      | 100024/2019     | Nandini Nimesh Suchde -<br>Applicant<br>Vs<br>Crown Vet Veterinary Sevices -<br>Respondent   | Nilesh<br>Tribhuvann    |
| 3                                 | CRI BAIL APPLN   | 101976/2020     | Lokesh Chaubay --- Applicant<br>Vs<br>The State of Maharashtra -<br>Shivaji Nagar Police Station ---<br>Respondent                                     | M. H. Jabali            |
| 4                                 | CRI BAIL APPLN   | 102048/2020     | Sunny Jagtap --- Applicant<br>Vs<br>The State of Maharashtra-<br>Chembur Police Station ----<br>Respondent   | M. H. Jabali            |
| <b><u>EVIDENCE PART HEARD</u></b> |                  |                 |  |                         |
| 5                                 | SESSIONS CASE    | 100557/2014     | The State Amboli P.S<br>Vs<br>Vikram Chikanna Kalladi  |                         |
| 6                                 | SESSIONS CASE    | 100885/2015     | The State of Yellogate Police<br>Station<br>Vs<br>Dinkar Devji Bhavar and anr.   |                         |
| 7                                 | SESSIONS CASE    | 100975/2015     | The State Nagpada Police<br>Station<br>Vs<br>Mohd. Hussain Mohd. Saleem<br>Sayyed  | Adv. Asha<br>Gaikwad    |
| 8                                 | SESSIONS CASE    | 100122/2017     | WADALA T T POLICE STATION.<br>Vs<br>SONU @ NASRUDDIN<br>TAKRUDDIN KHAN AND<br>ORS.02   |                         |

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. MILIND V. KURTADIKAR  
COURT 17 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 06-11-2020**

| <b>S.No.</b>             | <b>Case Type</b> | <b>Case No.</b> | <b>Title</b>   | <b>Name of Advocate</b> |
|--------------------------|------------------|-----------------|--|-------------------------|
| 9                        | SESSIONS CASE    | 100279/2017     | WADALA T T POLICE STATION<br>Vs<br>MOHAMMAD SHAHJADA<br>SHAFIQ SHAIKH  |                         |
| <b><u>CHARGE</u></b>     |                  |                 |  |                         |
| 10                       | SESSIONS CASE    | 100657/2015     | The State of S.S.Branch<br>Vs<br>Bhagirath Janki Mandal  |                         |
| 11                       | SESSIONS CASE    | 100074/2019     | The State of Maharashtra-<br>Ghatkopar Police Station<br>Vs<br>Vicky Nandu Dhende and Ors.<br>08   | APP                     |
| <b><u>REPLY/SAY</u></b>  |                  |                 |  |                         |
| 12                       | CRI M A          | 100789/2020     | Salman Ali Ahmed Khan ---<br>Applicant<br>Vs<br>The State of Maharashtra and<br>Sr. Police Inspector - Mankhurd<br>Police Station --- Respondent | Mateen Shaikh           |
| <b><u>APPEARANCE</u></b> |                  |                 |  |                         |
| 13                       | SESSIONS CASE    | 100314/2019     | The State of Maharashtra -<br>Bhandup Police Station<br>Vs<br>Amit Abhayraj Tiwari and Ors.01  | APP                     |

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SHRI. MILIND V. KURTADIKAR**  
**COURT 17 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 07-11-2020**

| S.No.                 | Case Type      | Case No.    | Title   | Name of Advocate         |
|-----------------------|----------------|-------------|---|--------------------------|
| <b><u>HEARING</u></b> |                |             |   |                          |
| 1                     | SESSIONS CASE  | 100141/2016 | THE STATE OF TROMBAY<br>POLICE STATION.<br>Vs<br>RAKESH MANSUKHLAL<br>KANABAR   |                          |
| 2                     | CRI APPEAL     | 100304/2018 | Vijay Pandurang Ghewari @ MA<br>1017/18@BA878/18 - Appellant /<br>Org. Accused<br>Vs<br>The State of Maharashtra - Pant<br>Nagar Police Station -<br>Respondent | Pradyumma K.<br>Waghmare |
| 3                     | CRI APPEAL     | 100639/2019 | The State - S. S. Br. Aarey Police<br>Station - Appellant<br>Vs<br>Shivazad Rameshchandra<br>Mishra - Accused / Respondent                                      | P.P.                     |
| 4                     | ABA            | 100426/2020 | Jagdish Rampal Kurdia<br>Vs<br>State Chembur Police Station   | Nitin S Satpute          |
| 5                     | ABA            | 100430/2020 | Lalji Rudramani Oza<br>Vs<br>State Govandi Police Station   | Navin Tiwari             |
| 6                     | ABA            | 100579/2020 | STATE GOVERNMENT Deonar<br>Police Station<br>Vs<br>Salman Khan and Chand Khan   | SPP<br>Watulkar          |
| 7                     | ABA            | 100866/2020 | Baburaj Gopal Nair And Anr.<br>Vs<br>State Tilak Nagar Police Station   | Prakash N<br>Wagh        |
| 8                     | CRI BAIL APPLN | 101824/2020 | Ajit Kumar Dilip Gupta ---<br>Applicant<br>Vs<br>The State of Maharashtra RCF<br>Police Station --- Respondent  | Dev Gupta                |
| 9                     | ABA            | 100952/2020 | Alisha Shoeb Kazi<br>Vs<br>State Mankhurd Police Station  | Satyaram R<br>Gaud       |

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. MILIND V. KURTADIKAR  
COURT 17 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 07-11-2020**

| <b>S.No.</b>                      | <b>Case Type</b> | <b>Case No.</b> | <b>Title</b>   | <b>Name of Advocate</b> |
|-----------------------------------|------------------|-----------------|--|-------------------------|
| 10                                | CRI BAIL APPLN   | 102097/2020     | Aditya Sanjay Pagare ---<br>Applicant<br>Vs<br>The State of Maharashtra -<br>R.C.F. Police Station ---<br>Respondent | Yash Associates         |
| <b><u>EVIDENCE PART HEARD</u></b> |                  |                 |  |                         |
| 11                                | SESSIONS CASE    | 100220/2014     | The State Kurla P.S<br>Vs<br>Manohar Parshuram Shinde  |                         |
| <b><u>EVIDENCE</u></b>            |                  |                 |  |                         |
| 12                                | SESSIONS CASE    | 100450/2013     | The State Amboli P. Stn<br>Vs<br>Nitin Narayan Khadtare and 3<br>Ors   |                         |
| 13                                | SESSIONS CASE    | 100356/2014     | The State Amboli P.S<br>Vs<br>Nelson Wilson Lucas  |                         |
| 14                                | SESSIONS CASE    | 100684/2014     | The State Amboli P.S<br>Vs<br>1. Rudolf Zeviyar D Souza 2.<br>Pradip Ratnakar Shetty                                 |                         |
| 15                                | SESSIONS CASE    | 100385/2015     | The State of Shivaji Nagar<br>Police Station<br>Vs<br>MUNAWARALI MUNSHIRAJA<br>IDRASI.                               |                         |
| 16                                | SESSIONS CASE    | 100965/2015     | The State of Shivaji Nagar<br>Police Station.<br>Vs<br>VAJHULKAMAR VALI MOHD.<br>AALVI.                              |                         |
| <b><u>CHARGE</u></b>              |                  |                 |  |                         |
| 17                                | SESSIONS CASE    | 100349/2017     | SANTACRUZ POLICE STATION<br>Vs<br>VIVEK DEVRAJ SHETTIYAR   |                         |
| 18                                | SESSIONS CASE    | 100623/2017     | The State of Mankhurd Police<br>Station<br>Vs<br>Rajdev Ramnaresh Bharati  |                         |

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SHRI. MILIND V. KURTADIKAR**  
**COURT 17 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 07-11-2020**

| <b>S.No.</b>             | <b>Case Type</b> | <b>Case No.</b> | <b>Title</b>  | <b>Name of Advocate</b> |
|--------------------------|------------------|-----------------|---|-------------------------|
| 19                       | SESSIONS CASE    | 100173/2018     | STATE GOVERNMENT The<br>State Santacruz Police Station<br>Vs<br>Vinod Mansingh Rajpurohit                                       |                         |
| <b><u>ORDER</u></b>      |                  |                 |   |                         |
| 20                       | ABA              | 101309/2020     | Ramesh Yashwant Ahire<br>Vs<br>The State Nehru Nagar P.stn.   | Santosh Gupta           |
| <b><u>REPLY/SAY</u></b>  |                  |                 |   |                         |
| 21                       | ABA              | 100597/2020     | Allahbaksh Maqbool Sayyed @<br>Irfan Sayyed<br>Vs<br>State of Maharashtra Deonar<br>Police Station                              | Anjali R<br>Awasthi     |
| 22                       | CRI BAIL APPLN   | 101531/2020     | Mohammed Shafik Mohammed<br>Ismail --- Applicant<br>Vs<br>The State of Maharashtra -<br>Deonar Police Station ---<br>Respondent | Sufian Qureshi          |
| 23                       | ABA              | 101256/2020     | Ashokkumar Ugmaram Suvasia<br>Vs<br>The State of Maharashtra<br>Chembur P.stn.  | Sushrut<br>Jadhwar      |
| <b><u>APPEARANCE</u></b> |                  |                 |   |                         |
| 24                       | SESSIONS CASE    | 100281/2019     | The State of Maharashtra -<br>Deonar Police Station<br>Vs<br>Mushtaque Hashim Sayyed and<br>Ors. 01                             | APP                     |
| 25                       | SESSIONS CASE    | 100313/2019     | The State of Maharashtra -<br>Kurla Police Station<br>Vs<br>Mohd. Tahir Yunus Shaikh  | APP                     |
| 26                       | SESSIONS CASE    | 100484/2019     | The State of Maharashtra -<br>Kurla Police Station<br>Vs<br>Imran @ Imranuddin Sagiruddin<br>Shaikh                             | APP                     |